

### Discovery of gold deposits in Kolar Golds fields

292. SHRI MAHENDRA BAHADUR SINGH:  
SHRI SAWAISINGH SISODIA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that new gold deposits have been discovered near the Kolar Gold Fields in Karnataka during an extensive survey conducted by the Geological Survey of India; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):

(a) Yes, Sir.

(b) Geological Survey of India took up investigation programme in collaboration with BGML and the work which started in 1973-74 field season, is still in progress. In Mysore Mine Magazine area, gold has been discovered for a length of 200 metres having gold content of 8 grams per tonne of rock. In Betrasyawamy area, one bore hole has revealed a 30 centimetre wide zone containing 4.4 gram of gold per tonne of rock. Gold in smaller quantities was also detected in Bisanathan area.

### Permits for trucks

293. SHRI IBRAHIM KALANIYA:  
Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the national permits in required number have been issued by all the States;

(b) whether Government have issued directions for the issue of permits for trucks on all India basis instead of permits being issued by the State Governments for their respective

States; and whether Government have taken consensus of the State Governments in this regard; and

(c) what steps Government have so far taken in regard to the issue of all India permits and abolition of octroi posts on the National Highways in order to ensure unrestricted transportation of goods in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) 2997 National Permits for public carriers, out of a total number of 5300 such permits specified for the various States and Union Territories, have been issued by the State Transport Authorities concerned.

(b) The Government of India have circulated guide-lines for the issue of national permits for public carrier, in addition to permits being issued by the States for their respective States, and inter-State routes and those under the Zonal Schemes. The National Permit Scheme for public carriers was finalised after consultations with the State Governments.

(c) The Motor Vehicles Act, 1939, was amended and the Motor Vehicles (National Permit) Rules, 1975, were published, to facilitate the implementation of the National Permit Scheme.

A Committee consisting of Chief Ministers of a few States and the concerned Union Ministers has been set up to go into the question of abolition of octroi. The report of the Committee is not yet ready.

### Job opportunities in the urban and rural areas

294. SHRI PATTIAM RAJAN: Will the Minister of LABOUR be pleased to state:

(a) what is the number of new job opportunities so far created, State-wise, in the urban and rural areas, separately, since July 1975;

(b) what are the sectors in which new job opportunities have been created State-wise; and

(c) what is the amount allocated, Statewise, for the implementation of labour intensive schemes and what is the amount actually spent by each State, to-date since July 1975?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b) Precise information on the number of new job opportunities created State-wise in the rural and urban areas and in various sectors since July, 1975 is not available. However, a total of over 7.09 lakh vacancies were notified to the Employment Exchanges during 1st July, 1975 to 31st May, 1976 in various States in the public and pri-

vate sectors as shown in the attached Statement-I [See below]. These provide some idea about the trends of employment opportunities created during the period. These, however, do not cover the vacancies notified to and filled up through agencies other than Employment Exchanges such as Public Service Commissions, Railway Service Commissions, etc.

(c) Under the Employment Promotion Programme initiated in the 1st year of the 5th Plan (1974-75), spill-over assistance of Rs. 490.56 lakhs were released to various States during the period 1st July, 1975 to-date as indicated in the attached Statement [See below]. The information regarding the actual expenditure incurred during this period by the States is, however, not available.

#### Statement I

*Number of Vacancies notified to the Employment Exchanges, State-wise, during the period 1st July, 1975 to 31st May, 1976.*

State/Union Territories	Public Sector	Private Sector	Total
<i>States</i>			
1. Andhra Pradesh . . . . .	49,379	7,134	56,513
2. Assam . . . . .	8,405	3,093	11,498
3. Bihar . . . . .	37,534	5,117	42,651
4. Gujarat . . . . .	15,487	4,750	20,237
5. Haryana . . . . .	33,844	12,258	46,102
6. Himachal Pradesh . . . . .	12,420	261	12,681
7. Jammu & Kashmir . . . . .	2,406	60	2,466
8. Karnataka . . . . .	21,272	4,983	26,255
9. Kerala . . . . .	24,860	1,495	26,355
10. Madhya Pradesh . . . . .	54,949	6,366	61,315
11. Maharashtra . . . . .	42,903	40,235	83,138
12. Manipur . . . . .	1,543	32	1,575
13. Meghalaya . . . . .	978	18	996

State/Union Territories	Public Sector	Private Sector	Total
14. Nagaland*	64	1	65
15. Orissa	32,226	5,742	37,968
16. Punjab	39,853	3,678	43,531
17. Rajasthan	25,918	4,069	29,987
18. Sikkim†	..	..	..
19. Tamil Nadu	45,637	6,354	51,991
20. Tripura	1,095	32	1,127
21. Uttar Pradesh	44,261	18,248	62,509
22. West Bengal	17,784	13,218	31,002
<i>Union Territories</i>			
1. Andaman & Nicobar Islands‡	477	..	477
2. Arunachal Pradesh†	..	..	..
3. Chandigarh	3,609	262	3,871
4. Dadra & Nagar Haveli†	..	..	..
5. Delhi	39,926	3,529	43,455
6. Goa	2,822	1,317	4,139
7. Lakshadweep	110	..	110
8. Mizoram	577	..	577
9. Pondicherry	1,030	84	1,114
10. Centrl Employment Exchange	5,963	69	6,032
All India Total	5,67,332	1,42,405	7,09,737

NOTE: 1. \*Figures relate to the period February, 1976 to May, 1976.

2. †No Employment Exchange is functioning in these States/Union Territories.

3. ‡The Employment Exchange at Port-Blair started functioning in September, 75

4. Exclude figures in respect of University Employment Information & Guidance Bureau except for three in Delhi.

**Statement II**

*Spill-over assistance released to State under the Employment Promotion Programme during the period from 1-7-1975 to -date*

(Rupees lakhs.)

State	Spill-over assistance during 1-7-1975 to-date.
1. Andhra Pradesh	88.00
2. Haryana	22.17
3. Himachal Pradesh	2.96
4. Jammu & Kashmir	11.45
5. Karnataka	11.62
6. Kerala	101.55
7. Maharashtra	59.95
8. Meghalaya	0.58
9. Orissa	17.60
10. Panjab	54.60
11. Rajasthan	17.09
12. Tamil Nadu	81.86
13. Uttar Pradesh	21.13
<b>TOTAL</b>	<b>490.56</b>

**Indian participation in Vishwa Hindi Sammelan**

295. SHRIMATI SUMITRA G. KULKARNI:  
SHRI S. W. DHABE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government are contemplating to send a delegation to the Vishwa Hindi Sammelan to be held in Mauritius; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) The matter is under consideration of the Government of India.

**Issue of Commemorative Stamps**

296. SHRI KRISHNARAO NARAYAN DHULAP: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to issue commemorative stamps in honour of Mahatma Jyotirao Phule; Chehabrapati Shaloo Maharaj; and Karmaveer Vithal Rawji Shinde; and

(b) if so, when these stamps will be issued?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA): (a and (b) Such proposals are considered by a high level Philatelic Advisory Committee and special postage stamps are generally issued on the recommendations of this Committee. The proposal for the issue of a stamp in honour of Mahatma Phule has been received and will be placed before the next meeting of the Committee. Regarding Chehabrapati Shahoo Maharaj the proposal was not recommended amongst others by the Philatelic Advisory Committee in its meeting on 16-12-75.

As far Karmaveer Vithal Rawji Shinde no request for the issue of a stamp on this personality has so far been received. The proposal will, however, be duly examined whenever a detailed proposal is received.

**Theft of copper wire**

297. SHRI HIMMAT SINH:  
SHRI HARSH DEO MALAVIYA:

SHRI NRIPATI RANJAN CHOUDHURY: